

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 26  
CP No. 10/59/2017  
TA No. 41/2018  
Under Section 58/59 of  
Companies Act, 2013

**In the matter of:**

**Mahesh Kumar Jalan**

...Petitioner

Versus

**M/s Prestige City Developers Pvt. Ltd.**

... Respondent

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 14.09.2021.

Sd-

(Raghu Nayyar)  
Technical Member

July 15, 2021  
H.A

Sd-

(Ajay Kumar Vatsavayi)  
Judicial Member